## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

#### UNSTARRED QUESTION NO:1354 ANSWERED ON:21.03.2012 FAKE HIGHER EDUCATIONAL INSTITUTIONS Agarwal Shri Rajendra;Jakhar Shri Badri Ram ;Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish;Yadav Shri Ranjan Prasad

### Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission (UGC) and All India Council for Technical Education (AICTE) have unearthed a racket of fake universities and higher educational institutions/institutes across the country recently;

(b) if so, the details thereof alongwith the number of fake universities and educational institutions/institutes identified, State/Union Territory-wise;

(c) the details of the action taken against such institutions/institutes;

(d) the total number of students enrolled in each of the such universities, coursewise; and

(e) the steps taken/being taken by the Government to protect and safeguard the students studying in these institutions?

# Answer

### MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (b): University Grants Commission (UGC) and All India Council of Technical Education (AICTE) have reported that they identify and notify the list of fake universities and unapproved institutions respectively in the country, from time to time. UGC has notified 21 fake universities and AICTE has notified 127 unapproved institutions. The details of these institutions are available on the UGC website: www.ugc.ac.in and AICTE website: www.aicte-india.org.

(c): UGC has reported that it has written to all the Chief Secretaries, Home Secretaries and Education Secretaries of all the states to check the menace of the fake universities and take necessary action against them. UGC has also addressed all the Education Secretaries in States and Union Territories to initiate a drive against institutions offering degrees without approval of competent authority like UGC, AICTE and Distance Education Council (DEC) in the States/Union Territories. UGC issues 'Public Notice', 'Press Release' and paid advertisements in press for awareness of general public/students in the leading daily newspapers at the beginning of academic session cautioning aspiring students not to seek admission in such institutions.

AICTE has reported that it has also issued letters to the unapproved institutions advising them to close down the operation of unapproved programmes and approach AICTE for seeking approval through the notified procedure. The State Governments concerned have also been informed to take necessary action against such institutions. AICTE publishes advertisements in the newspapers from time to time for public awareness.

(d) and (e): The UGC and AICTE have reported that in the public notices and advertisements issued from time to time, all students are advised/ cautioned not to pursue higher education course with such self styled, unrecognized and unapproved institutions. Anyone dealing with such institutions for pursuing academic studies for degrees, shall be doing so at his/her own risk and responsibility. Details of number of students studying in these institutions are, therefore, not collected.